## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI CIRCULAR

It has been observed that the Sr. PAs/PAs whose Presiding Officers happen to be on leave/training (either full day or half day) do not report in the Office Pool, Administration Branch-I, Central of their own in time, which causes great hardship to depute Sr. PAs/PAs in the courts from where the requisitions/requests are received. Therefore, in continuation of this office earlier Circulars dated 24/04/2010, 21/02/2012, 30/07/2013, 29/11/2013, 15/04/2015, 24/08/2016, 21/09/2017, 23/08/2019 and 09.04.2021, it is once again impressed upon all the Sr. PAs/PAs posted in Central District to report in the Office Pool, Administration Branch-I, Central District by 10:10 A.M whenever their Presiding Officers are on leave/training (either full day or half day).

Further, as and when, any stenographer (Sr. PA/PA) posted in a Court is withdrawn, a duty Performa/Slip will be issued in the name of said stenographer (Sr. PA/PA) and the said stenographer has to get the reporting & relieving time mentioned on the sald Performa/slip by the Judicial Officer of the Court where he/she has been assigned duty on particular day.

Non-compliance of the above direction will be viewed seriously and disciplinary action shall be initiated against the erring Sr. PAs/PAs, as per rules.

(SANJAY GARG-I)

PRINCIPAL DISTRICT & SESSIONS dUDGE (HQs)

DELHI

68414-694

/Admn.I/P&T/HQs/2024

Dated, Delhi the 2 8 NOV 2024

## Copy forwarded for information and necessary action to:-

- All the Ld. Judicial Officers, Central District, Tis Hazari Courts, Delhi with the request to kindly sensitize of their staff.
- The Personal Office of the undersigned.
- 3. All Sr. PAs/PAs posted in the court of Central District, Tis Hazari Courts, Delhi.
- 4. The PRO/APRO, Tis Hazari Courts, Delhi.
- 7 The Web-site Committee, Tis Hazari Courts
- 6. The Dealing Official, Layers Seat, Computer Branch, Tis Hazari Courts, Delhi

urts, Delhi

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI